THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) to (d) This Ministry is responsible for the development and maintenance of National Highways. Meerut-Kotdwar is a State Highway in Uttar Pradesh and stretch from Kotdwar to Srinagar (via Pauri) is served by two different State Highways in Uttaranchal. As such, the Meerut-Kotdwar-Pauri-Srinagar roads are the responsibility of the respective State Governments of Uttar Pradesh and Uttaranchal. From Srinagar to Badrinath, the road is a National Highway No. 58. Improvements of NH-58 in a length 82.645 km. is in progress as per schedule by Border Road Organisation.

## Amendment in the Carriers Act, 1865

- \*167. SHRI R.S. GAVAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government are considering to bring about an amendment to the Carriers Act, 1865 as proposed by Bombay Goods Transport Association;
  - (b) if so, the details thereof;
  - (c) if not, the reasons therefor; and
- (d) the measures proposed to be taken to stop the on-going harassment of the transporters?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN. (RETD.) B.C. KHANDURI): (a) to (c) Replacement of the Carriers Act, 1865 by a new legislation is under consideration of the Government. Suggestions from a number of sources including the Bombay Goods Transport Association have been received.

(d) Enforcement of provisions of Motor Vehicle related regulations falls under the purview of Government of respective States/U.Ts.

#### Toll Tax on Four-lane roads

†\*168. SHRI JAYANTILAL BAROT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of four lane roads in the country, State-wise;

<sup>†</sup>Original notice of the question was received in Hindi.

- (b) whether Government are considering to charge toll tax on the four lane roads in the country;
- (c) if so, the States where four lane roads are already being used for charging toll tax; and
- (d) whether Government are considering to contract any private company for charging toll tax on four lane roads?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (MAJ. GEN.(RETD.) B.C. KHANDURI): (a) The State-wise details of four-lane sections of National Highways in the country are given in Statement-I. (See below).

- (b) As per the Section 7 of the National Highways Act, 1956 as amended as per National Highways (Amendment) Act, 1992, the Central Government may levy fee for use of sections of National Highways.
- (c) The State-wise details of four-lane sections of National Highways where users' fees are being charged are given in Statement-II. (See below)
- (d) National Highways Rules (Fees for the use of National Highways Section and Permanent Bridge-Public Funded Projects) G.S.R. 490 (E) dated 27.8.1997 allow for collection of users' fee by the executing agency concerned departmently or through private agency.

# Statement-I State-wise details of completed four lane sections of National Highways in the Country

| Sl. No. | State          | Total Length of 4-lane roads<br>(Km.) |  |
|---------|----------------|---------------------------------------|--|
| 1.      | Andhra Pradesh | 331                                   |  |
| 2.      | Bihar          | 15                                    |  |
| 3.      | Chandigarh     | 13                                    |  |
| 4.      | Chhattisgarh   | 24                                    |  |
| 5.      | Delhi          | 66                                    |  |
| 6.      | Gujarat        | 621                                   |  |

| SI. No. | State          | Total Length of 4- lane roads<br>(Km.) |
|---------|----------------|--|
| 7.      | Haryana        | 393                                    |
| 8.      | Jharkhand      | 43                                     |
| 9.      | Karnataka      | 105                                    |
| 10.     | Kerala         | 37                                     |
| 11,     | Madhya Pradesh | 78                                     |
| 12.     | Maharashtra    | 335                                    |
| 13.     | Manipur        | 10                                     |
| 14.     | Orissa         | 90                                     |
| 15.     | Punjab         | 164                                    |
| 16.     | Rajasthan      | 294                                    |
| 17.     | Tamil Nadu     | 96                                     |
| 18.     | Uttar Pradesh  | 314                                    |
| 19.     | West Bengal    | 106                                    |
|         | TOTAL:         | 3134                                   |

Statement-II

Names of the States where four lane National Highways are already being used for charging users' fee

| SI. N | lo. State     | NH No. | Section                       | Length (Km) |
|-------|---------------|--------|-------------------------------|-------------|
| 1.    | ANDHRA PADESH | 5      | Ankapalli-Visakhapatnam       | 40.71       |
|       |               | 5      | Chilkaluripet-Vijayawada      | 83.00       |
|       |               | 5      | Effuru bypass                 | 17.37       |
| 2     | GUJARAT       | 8      | Vadodara-Bharuch-Surat        | 148.00      |
|       |               | A8     | Samakhayali-Gandhidham        | 56.16       |
|       |               | 8A     | Barnanbore to Bagodara        | 121.00      |
| 3 (   | HARYANA       | 1      | Panipat-Punjab Border         | 116.00      |
|       |               | 2      | Badarpur-Uttar Pradesh Border | 75.03       |
|       |               | 8      | Gurgaon-Rajasthan Border      | 65.18       |

### RAJYA SABHA

| SI. No | o. State      | NH No. | Section   | Length (Km) |
|--------|---------------|--------|---|-------------|
| 4      | JHARKHAND     | 2      | Barwa adda-West Bengal Border                       | 42.65       |
| 5      | MAHARASHTRA   | 3&4    | Thane-Bhiwandi                                      | 22.80       |
|        |               | 4      | Khambatki Ghat Tunnel and Road                      | 8.00        |
|        |               | 8      | Manor-Dahisar                                       | 63.00       |
| 6      | ORISSA        | 5      | Bhubaneswar-Cuttack-Jagatpur                        | 27.80       |
| 7      | PUNJAB        | 1      | Haryana Border-Khanna-Jalandhar                     | 159.84      |
| 8      | RAJASTHAN     | 8      | Haryana Border-Kotputti-Chandwazi-<br>Jaipur bypass | 161.52      |
| 9      | UTTAR PRADESH | 2      | Haryana Border-Kosi-Agra                            | 105.17      |
|        |               | 24     | Ghaziabad-Hapur & Hapur bypass                      | 32.25       |
| 10 1   | WEST BENGAL   | 2      | Jharkhand Border-Panagarh                           | 73.84       |
|        |               |        | TOTAL:  | 1419.31     |

# Life insurance cover for artisans working for KVIC

# \*169. SHRIMATI VANGA GEETHA: SHRI YADLAPATI VENKAT RAO:

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) the number of artisans working for the Khadi and Village Industries Commission (KVIC); and
- (b) the action proposed to provide a comprehensive group life insurance cover to them as a social security measure?

THE MINISTER OF STATE OF THE MINISTRY OF AGRO AND RURAL INDUSTRIES (SHRI SANGH PRIYA GAUTAM): (a) It is estimated that 3.13 lakh full time Khadi artisans were working in the Khadi Section under the Khadi and Village Industries Commission (KVIC) during 2002-03.

(b) The Government proposes to launch the Janashree Bima Yojana, a Group Insurance Scheme on 15.08.2003 for Khadi artisans as a social security measure. The scheme provides risk cover in case of natural